

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE JOBIN SEBASTIAN
Friday, the 29th day of May 2026 / 8th Jyaishta, 1948
CONTEMPT CASE(C) NO. 1363 OF 2026(S) IN WP(CRL.) 1339/2025**

PETITIONER/PETITIONER:

THILAKESHWARI @ SHEELA KURIAN, AGED 55 YEARS,
DAUGHTER OF KURIAN, DEEPU NIVAS, PATHIRAPALLY,
PATHIRAPALLY P.O, MARARIKULAM SOUTH, ALAPPUZHA,
PIN - 688 521.

BY ADVOCATES M/S. MANU RAMACHANDRAN, M.KIRANLAL, R.RAJESH (VARKALA),
SAMEER M NAIR, SAILAKSHMI MENON, BINITHA MARIA THOMAS, KEZIL
THOTTUKADAVIL CHERIAN & AKZA SUSAN BENCY

RESPONDENT/RESPONDENT NO.4:

MR. G. SPARJAN KUMAR IPS, INSPECTOR GENERAL OF POLICE OF
ERNAKULAM RANGE, KERALA POLICE, ERNAKULAM, PIN - 682 031.

BY PUBLIC PROSECUTOR

This Contempt of court case (civil) having come up for orders on
29.05.2026, the court on the same day passed the following:

ORDER

The learned Public Prosecutor takes notice for the 1st respondent
and seeks time to get instructions in this matter.

The learned Public Prosecutor shall verify whether the order of this
Court has been complied with.

Post on 30/06/2026.

Sd/- JOBIN SEBASTIAN, JUDGE